

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF:

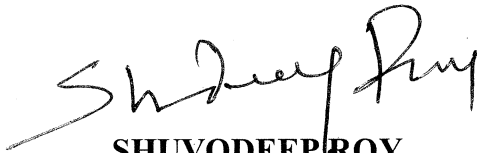
Petitioner: Compliance Of Municipal Solid Waste Management Rules, 2016 And Other Environmental Issues.

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2.	True copy of Progress Report on Municipal Solid and Liquid Waste Management in compliance of Order dated 03.10.2024.	2-30

Filed on 09.07.2025

Filed by,



SHUVODEEPROY

SUPREME COURT OF INDIA

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1077

**GOVERNMENT OF ASSAM
ENVIRONMENT, FOREST AND CLIMATE CHANGE DEPARTMENT
DISPUR, GUWAHATI-6**

No.114504/I/1151997/2025

Dated Dispur, 09-07-2025

To : The Registrar,
Hon'ble National Green Tribunal,
Principal Bench,
New Delhi.

Sub : Regarding submission of Compliance report of Hon'ble NGT's hearing dated 03.10.2024 in O.A No.606/2018.

Sir,

With reference to the subject cited above, I am directed to submit herewith the Detailed Progress Report in compliance of Hon'ble NGT directions vide order dated 03.10.2024 in O.A No.606/2018.

Enclo : As stated above

Yours' faithfully,

Commissioner & Secretary to the Govt. of Assam,
Environment, Forest and Climate Change Department

Memo No.114504/I/1151997/2025-A

Dated Dispur, 09-07-2025

Copy to :-

1. S.O. to the Chief Secretary, Assam, Dispur, Guwahati -6
2. The Secretary to the Govt. of Assam, Department of Housing & Urban Affairs Department, Dispur, Guwahati.
3. P.S. to the Special Chief Secretary to the Govt. of Assam, Environment, Forest and Climate Change Department, Dispur, Guwahati.

E-signed

Commissioner & Secretary to the Govt. of Assam,
Environment, Forest and Climate Change Department

1078**2**

**GOVERNMENT OF ASSAM
DEPARTMENT OF HOUSING & URBAN AFFAIRS
DISPUR::GUWAHATI-6.**

Email : uddepartmentma@gmail.com

Ecf no.271130/2025/627

Dated Dispur, the 8th July, 2025.

From : Shri Richard Ahmed,ACS
Secretary to the Govt. of Assam,
Department of Housing & Urban Affairs

To : The Special Chief Secretary to the Govt. of Assam
Environment & Forest Department
Dispur, Guwahati-06

Sub : Reg: Re-submission of Progress Report in compliance to Hon'ble NGT's Order dated:
03.10.2025 passed in O.A. No.606/2018(In respect of State of Assam) Compliance of
Municipal Solid Waste Management rules, 2016 and other environmental issues.

Ref : This Department's Ecf No. 271130/2025/626 dated: 07.07.2025

Sir,

With reference to the subject cited above, I am directed to request you kindly to ignore the earlier progress report submitted vide this Department's letter quoted under reference in compliance of Hon'ble NGT's Order dated: 03.10.2024 and find the updated/revised progress report enclosed here-with.

This is for the favour of your kind information and necessary action.

Encl: As stated.

Yours faithfully,

**Digitally signed by
RICHAND AHMED
Date: 08-07-2025
17:12:08**

Secretary to the Govt. of Assam
Department of Housing & Urban Affairs

Memo No. 271130/2025/627-A

Dated Dispur, the 8th July, 2025.

Copy to:

1. The Member Secretary, Pollution Control Board, Assam for information and necessary action.
2. P.S. to the Commissioner & Secretary, DoHUA for kind information of the Commissioner & Secretary

E-Signed
Secretary to the Govt. of Assam
Department of Housing & Urban Affairs

**Progress Report on Municipal Solid and Liquid Waste Management in compliance to Hearing of
Hon'ble NGT O.A. No.606/2018
dated: 03.10.2024**

BACKGROUND

In OA 606/2018's last hearing dated: 03.10.2024, the Tribunal after perusing the report dated: 16.09.2024 submitted by the Govt. of Assam, stated that the progress in bridging the gap in solid and liquid waste management is very slow and no definitive time-bound action plan has been disclosed.

The Tribunal highlighted the following key deficiencies and gaps

[A] Solid Waste Management:

- Slow progress in management and bridging the gap of 752 TPD solid waste generation in the ULBs resulting in accumulation of legacy waste in different ULBs
- Solid waste management processing facilities, CBG plants, etc. as planned to bridge the gap to be optimally created and utilized and definitive time bound action plan for bridging the gap to be disclosed.
- In Guwahati city it has been observed that (a) 235 TPD of un- processed waste is being added as legacy waste each day, (b) the mechanism for enhancement of functional capacity of the existing 150 TPD compost plant to 300 TPD is not clear. (c)Timeline for completion of the proposed 75 TPD CBG plant is not disclosed
- A gap of 202 TPD in waste processing is observed concerning 103 ULBs. 32 ULBs have to start their work for processing 469.33 TPD of waste, the timeline of which is not disclosed. In case of 46 ULBs, work is at Project preparation stage
- ULB wise waste generation and processing does not indicate how precise assessment of waste generation and processing has been done.
- ULBs where gap in solid waste management is insignificant to be filled by the nearby existing waste processing facilities available
- 23 lakh MT legacy waste yet to be remediated. The next report to indicate the status of the existence of legacy waste in all 103 ULBs as there is a gap in waste processing in all the ULBs.

[B] Sewage Management:

- No progress at ground level.
- Plans proposed (338.5 MLD) to bridge the gap of 435.5 MLD sewage generated per day leaves a gap of 97 MLD
- Violation of Water Act,1974 and the order of Hon'ble Supreme court in Paryavarran Suraksha reported in (2017) 5 SCC 326 in failure to treat sewage
- Serious concern regarding Guwahati city observed wherein the entire 125.88 MLD of estimated sewage is being discharged in river Brahmaputra through three channels/ water bodies namely: Bhoralu River, Deepor Beel and SilsakooBeel
- Details of gap in sewage generation and processing in each 103 ULBs is not provided
- Details of gap in sewage generation and processing in each 103 ULBs is to be furnished in the next report.

[C] Ring Fence Account:

- The Ring fenced amount to be appropriately allocated to each ULB to ensure management of sewage and municipal solid waste.
- Commissioner & Secretary, DoHUA on behalf of Chief Secretary, Assam to ensure that due allocation are made to each ULB and progress is monitored

COMPLIANCE STATUS OF NGT ORDER DATED: 03.10.2024

As a response to the above highlighted gaps and deficiencies in Solid and Liquid Waste management, the following measures as per observations made by Hon'ble NGT has been undertaken since last hearing dated: 03.10.2024

A. Solid Waste Management:

Observation (i): There exist a gap of 752 TPD in waste generation (1338 TPD) and waste processing (791 TPD). This indicates that the reported gap of 752 TPD is creating legacy waste in different ULBs

Compliance status: So far, out of the identified **gap of 752 TPD** by Hon'ble NGT in the last hearing on 03.10.2024, the following initiatives have been undertaken to reduce the processing gap in Guwahati and other ULBs in the State of Assam and thereby eliminating accumulation of legacy waste in the different ULBs.

Guwahati Municipal Corporation

- The 150 TPD Compost-cum-RDF Plant at Belortol, by GMC, is being operated in two shifts to manage 300 TPD of mixed Municipal Solid Waste.
- On an average, the said facility is processing 230 TPD of wastes on a daily basis. The log book maintained by the agency and duly verified by GMC can be seen in **Annexure I**.
- A Letter of Award (LOA) has been issued to the concerned agency for constructing an additional tipping floor and shed to accommodate the increased load. Partial installation of machinery has been completed, with the remaining work scheduled for completion by August 2025. As of June 2025, a total of 50,273.68 tonnes of waste has been processed.
- The State PCB has visited the plant and duly issued the “Consent to Operate” in this regard.
- The **150 TPD RTS station** at Fancy Bazar is already operational since December 2024. Additionally, **100 TPD** standalone **MRF** at Fancy Bazaar is expected to be operational by September 2025
- Additionally, **100 TPD MRF plant at Adabari, is also expected to be operational by September 2025.**
- The RTS component of the Fancy Bazar RTS-cum-MRT Plant was initiated on 14th December 2024. The remaining civil works are expected to be completed by the end of August 2025. The two additional plants at Adabari and Panjabari will be completed by September 2025 and early 2026, respectively.
- **10 TPD MRF** has already been made operational since **March 2024**.
- One Waste to Energy plant is operation at Chatribari, Guwahati of a **capacity of 5 TPD** with an output of 40KW of power and 450 Kgs of manure.

The efforts to reduce the processing gap has been summarised in the table below.

#	Solid Waste Processing Initiatives	Quantity of Waste Processed (in TPD)
1	Processing gap observed in Guwahati	550
2	Processing capacity observed as of 19.03.2024	15
3	RDF cum Compost Plant, operational from May 2024	150
4	Additional capacity in after operating the facility in second shift	150

With these efforts, the gap in solid waste processing in Guwahati will be reduced to **235 TPD which are expected to be managed by 2 additional facilities by September 2025, thus bringing down the gap to 35 TPD.**

Further with completion of 15 TPD MRF at Purabi Dairy by May, 2026 the gap will be further reduced to 20 TPD.

Further, **dedicated land has been allotted to Oil India for 300 TPD compressed biogas plant**, for which land has been allotted at No. 2 Kharghuli village under Chandrapur Revenue Circle in Kamrup Metro

Guwahati has been selected as one of the 18 smart cities for **CITIIS 2.0 program**. A dedicated **C&D waste management plant (100 TPD)** will be constructed as a part of this project along with **1(one) 200 TPD Waste to Compost (or similar) plant, 1(one) RTS of 150 TPD and 1(one) MRF of 100 TPD capacity**. Further, a **Guwahati circulatory repository** for innovation and engagement in waste management is planned to be set up.

Rest of the ULBs in Assam

202 TPD of solid waste processing gap has been observed in the rest 103 urban local bodies in Assam. Initiatives being undertaken at the State level to reduce the processing gap are as follows:

Details of SWM processing plants operational :

- **100 TPD SWM plant** at Dibrugarh MB operational.
- **Under SBM-(U), 15 SWM Plants** with capacity of **522.5TPD** are operational. This includes, North

Lakhimpur MB (125 TPD), Chapar MB (20 TPD), Nalbari MB (15 TPD) Dhekiajuli MB (35 TPD), Silapathar MB (10 TPD), Barpathar & Sarupathar (14.5 TPD), Barpeta Road (30 TPD), Barpeta (30 TPD), Doomdooma (50 TPD) and Margherita (50 TPD) Dergaon (20 TPD), Nagaon (70 TPD), Amguri (30 TPD) Bokakhat (10 TPD) & Kokrajhar (13 TPD). Further details of SWM plants across Tranche-I is enclosed in *Annexure-II*

- The surplus capacity of 8 above mentioned operational SWM plants has been leveraged to serve as cluster facilities for 18 neighboring ULBs, enabling the processing of an additional 58.9 TPD of waste until their respective SWM plants become operational. The details of which are enclosed in *Annexure III*.

Details of proposed SWM processing plants in the State:

Currently, 37 ULBs of capacity 1304.06 TPD are in different stages of construction.

- Out of these, 6 SWM Plants with capacity of 275 TPD are to be operational by end of July 2025,
- 2 SWM Plants with capacity of 55 TPD are to be operational by August 2025.
- 2 SWM plants with capacity 230 TPD are to be operational by September 2025.
- Out of the 46 ULBs of Tranche-II, projects are at different stages of implementation. 7 ULBs have already issued work orders and commenced construction. 4 ULBs have completed the tendering process and are expected to issue work orders shortly. 14 ULBs are currently in the tendering or re-tendering phase, while the remaining ULBs are in the process of preparing to float tenders. Further these plants are expected to get completed by 2026. Detailed information is provided in *Annexure IV*

Waste to Compressed Bio-gas Plants (125 TPD Each):

Compressed Bio- Gas Plant of capacity of 125 each to be established in 5 Districts of Assam viz. Tinsukia, Sivasagar, Jorhat, Silchar and Kamrup.

- **Sivasagar District:** DPR submitted (Under Technical Review)
- **Tinsukia District:** Consent to Establish (CTE) application Submitted
- **Jorhat District:** EPCOM tender has been floated on 23-05-2025
- **Silchar District:** Technical Surveys completed, consultant will be engaged shortly for preparation of DPR.
- **Guwahati :** MoU for construction and subsequent operation of 75 TPD CBG plant has been signed with Oil India Limited. However, currently Oil India Limited is planning to upgrade the construction from 75 TPD to 300 TPD Compressed Biogas (CBG) plant, a 20 bigha land parcel has been identified at Village No. 2, Kharghuli, within the Chandrapur Revenue Circle, following a joint inspection by Oil India and the Revenue Authority.

Key Highlights under Solid Waste Management

- In the last six months, the State has added 420.5 TPD of operational processing capacity.
- By September 2025, the city of Guwahati itself is expected to operate the under construction MRF Plant having 200 TPD of operational capacity.
- Further, the rest of the State is also expected to add 560 TPD of operational capacity in 10 more ULBs by November, 2025.
- Therefore, the observed 752 TPD of gap in solid waste processing will be covered. However, the Govt of Assam intends to establish adequate waste management facilities across rest of the ULBs.

Observation (ii): In Guwahati, 235 TPD of unprocessed waste is being added as legacy waste each day. Regarding waste processing, no satisfactory response has been given on the operation of the compost plant and enhancing its functional capacity from 150 to 300 TPD. Further, 75 TPD CBG has been proposed but, no timeline is disclosed for its completion.

Compliance Status:

For processing the unprocessed 235 TPD waste in Guwahati , the following SWM facilities are under construction and proposed with a total processing capacity of 820 TPD:

Under construction/proposed Plant	MRF Capacity(TPD)	Status	Timeline for completion
RTS cum MRF at Adabari	100	Under Construction	September, 2025
RTS cum MRF at Old jail, Fancy Bazar	100	Under Construction	August, 2025

RTS cum MRF at Purabi Dairy	15	Under Construction	To be Operational by May 2026
MRF at Belortol under CSR by Hyundai Motor India Foundation	5	Under Construction	To be Operational by May 2026
RTS cum MRF at Basistha Chariali	100	Proposed under CITIS 2.0	To be Operational under mid 2027
Waste to Compost	200	Proposed under CITIS 2.0	To be Operational under mid 2027
CBG PLANT OF OIL INDIA LTD	300		To be Operational under early 2028
Total Proposed Capacity	820 TPD		

Response on the operation of the compost plant and enhancing its functional capacity from 150 to 300 TPD:

- The 150 TPD Compost-cum-RDF Plant at Belortol, by GMC, is being operated in two shifts to manage 300 TPD of mixed Municipal Solid Waste.
- On an average, the said facility is processing 230 TPD of wastes on a daily basis. The log book maintained by the agency and duly verified by GMC can be seen in *Annexure I*
- A Letter of Award (LOA) has been issued to the concerned agency for constructing an additional tipping floor and shed to accommodate the increased load. Partial installation of machinery has been completed, with the remaining work scheduled for completion by August 2025. As of June 2025, a total of 50,273.68 tonnes of waste has been processed.

Regarding the 75 TPD CBG plant at Guwahati: Oil India Limited is planning to upgrade the construction from 75 TPD to 300 TPD Compressed Biogas (CBG) plant, a 20 bigha land parcel has been identified at Village No. 2, Kharghuli, within the Chandrapur Revenue Circle, following a joint inspection by Oil India and the Revenue Authority. *The plant is expected to be operational by 2027*

Observation (iii): *There exist a gap of 202 TPD in waste processing concerning 103 ULBs. There is very slow progress as 32 ULBs have to start their work for processing 469.33 TPD of waste, but no timeline is disclosed. In the case of 46 ULBs, work is at Project preparation stage.*

Compliance Status:

Initiatives being undertaken at the State level to reduce the processing gap of 202 TPD are as follows:

Details of SWM processing plants operational:

- **100 TPD** SWM plant at Dibrugarh MB operational.
- **Under SBM-(U), 15 SWM Plants** with capacity of **522.5TPD** are operational. This includes, North Lakhimpur MB (**125 TPD**), Chapar MB (**20 TPD**), Nalbari MB (**15 TPD**) Dhekiajuli MB (**35 TPD**), Silapathar MB (**10 TPD**), Barpathar & Sarupathar (**14.5 TPD**), Barpeta Road (**30 TPD**), Barpeta (**30 TPD**), Doomdooma (**50 TPD**) and Margherita (**50 TPD**) Dergaon (**20 TPD**), Nagaon (**70 TPD**), Amguri (**30TPD**) Bokakhat (**10 TPD**) & Kokrajhar (**13 TPD**). Further details of SWM plants across Tranche-I is enclose in *Annexure-II*
- The surplus capacity of **8** above mentioned **operational SWM plants** has been leveraged to serve as cluster facilities for 18 neighbouring ULBs, enabling the processing of an additional **58.9 TPD** of waste until their respective SWM plants become operational. The details of which are enclosed in *Annexure III*.

Details of proposed SWM processing plants in the State:

Currently, **37 ULBs** of capacity **1304.06 TPD** are in different stages of construction.

- Out of these, **6 SWM Plants** with capacity of **275 TPD** are to be operational by **end of July 2025**,
- **2 SWM Plants** with capacity of **55 TPD** are to be operational by **August 2025**.
- **2 SWM plants** with capacity **230 TPD** are to be operational by **September 2025**.
- Out of the 46 ULBs of Tranche-II, projects are at different stages of implementation. **7 ULBs** have already issued work orders and commenced construction. **4 ULBs** have completed the tendering process and are expected to issue work orders shortly. **14 ULBs** are currently in the tendering or re-tendering phase, while the remaining ULBs are in the process of preparing to float tenders. Further these plants are expected to get completed by 2026. Detailed information is provided in *Annexure IV*

Observation (iv): *Processing facilities should be optimally created and utilised. We find that CBG plants of 210 TPD are proposed but, timeline for completion is not disclosed.*

Compliance status:

Compressed Bio- Gas Plant of capacity of 125 each to be established in 5 Districts of Assam viz. Tinsukia, Sivasagar, Jorhat, Silchar and Kamrup.

The status of the plants is given below:

- ❖ **Guwahati Municipal Corporation:** MoU for construction and subsequent operation of 75 TPD CBG plant has been signed with Oil India Limited. However, currently Oil India Limited is planning to upgrade the construction from 75 TPD to 300 TPD Compressed Biogas (CBG) plant, a 20 bigha land parcel has been identified at Village No. 2, Kharghuli, within the Chandrapur Revenue Circle, following a joint inspection by Oil India and the Revenue Authority
- ❖ **Sivasagar District:** *DPR submitted (Under Technical Review)*
- ❖ **Tinsukia District:** *Consent to Establish (CTE) application Submitted*
- ❖ **Jorhat District:** *EPCOM tender has been floated on 23-05-2025*
- ❖ **Silchar District:** *Technical Surveys completed, consultant will be engaged shortly for preparation of DPR.*

The CBG plants are expected to be operational by 2027

Observation (v): *ULB wise waste generation and processing does not indicate how precise assessment of waste generation and processing has been done. In some of the ULBs, the gap reported is very small and insignificant therefore such a gap can be filled by existing waste processing facilities.*

Compliance Status: To improve precision, waste generation is estimated based on population categories:

In Assam, there is only one ULB, Guwahati having population more than 10 Lakh & 3 ULBs with a population of over 1 lakh, while the rest fall below this threshold:

Population	Per capita
>10 Lakh	550 g
>1 Lakh	450 g
<1 Lakh	300 g

- ❖ As per 2011 Census of India, Assam had a population of **36,19,670**. Based on this the waste generation in 2011 was estimated at **1372.71 TPD**. **Details of the existing in each ULB(95 except GMC) is enclosed at Annexure-V**
- ❖ Currently, in the total projected population has increased to **47,51,046** with a projected waste generation of **1846.59 TPD**. The state has proposed a total capacity of **2164.1 TPD**, which is expected to be sufficient for waste management until **2035**.
- ❖ Out of 95 ULBs approved under SBM(U), at present **15 nos.** of Waste to compost cum Material recovery facility of capacity **522.5 TPD** are operational across **16 ULBs**.
- ❖ The surplus capacity of **8** of the above-mentioned operational SWM plants has been leveraged to serve as cluster facilities for **18 neighboring ULBs**, enabling the processing of an additional **58.9 TPD** of waste until their respective SWM plants become operational. List of 8 clusters have been provided as **Annexure III**.

Observation (vi): *23 lakh MT legacy waste yet to be remediated. The next report to indicate the status of the existence of legacy waste in all 103 ULBs as there is a gap in waste processing in all the ULBs.*

Compliance Status:

- At present 52 out of 105 ULBs are identified with legacy waste amounting to 33 Lakhs MT (approx.) and Legacy Waste Processing & Treatment works is taken up for all the identified ULBs.
- Out of a total of **33 lakh MT of legacy** waste as identified by hon'ble NGT for remediation, **13.99 lakh MT** have already been remediated in **18 cities**, leading a progress of **42.39%** till date.
- Legacy Waste Remediation project in Guwahati Municipal Corporation in Boragaon is expected to be completed by **July, 2026**.
- **Further, GMC has floated an EOI for remediation of 2 Lakh MT of waste generated additionally in the processing site.**
- Fresh wastes generating in these above mentioned ULBs were managed separately to prevent mixing with legacy waste.
- **93.54 Bighas** of land have already been reclaimed in these ULBs. Urban Forest will be developed in **16 bighas** of reclaimed land in North Lakhimpur MB under '**Doh Shahar Ek Rupayan**' initiative by the Department of Housing and Urban Affairs.
- Since October 2024, **3.99 lakh MT of legacy waste has been remediated in 11 ULBs**. Barpeta Road, Dhekiajuli and Bongaigaon MB has completed 100% of legacy waste remediation works in last 6 months.

- Works for remediation of 8.3 lakh MT of legacy waste in 39 other ULBs with cost of INR 70.52 crore, under funding from Ministry for Development of North East Region (DONER) under North East Special Infrastructure Development Scheme (NESIDS) Scheme has been grounded in September, 2024 and till now, out of that 2.78 MT of legacy waste has already been remediated. The remaining legacy waste under the said project is expected to be completely remediated by December, 2025.
- The progress of legacy waste remediation efforts in urban areas in Assam has been summarised in the table below.

#	Legacy Waste Processing Initiatives	Quantity of Legacy Waste (in lakh MT)
1	Identified Legacy Waste for Remediation by Hon'ble NGT in Assam	33
1.1	Identified Legacy Waste for Remediation by Hon'ble NGT in Guwahati	15
1.2	Legacy waste remediated in Guwahati as of 30.06.2025	7.50
2	Identified Legacy waste for remediation taken up under NESIDS in 39 ULBs	8.3
2.1	Legacy waste remediated under NESIDS in 39 ULBs as of 30.06.2025	2.78
3	Legacy Waste remediated in other identified ULBs as on 31.06.2025	3.71
4	Total Remediation works completed as of 31.06.2025	13.99

As per State assessment, total Legacy waste identified in Assam is 26 Lakh MT. Balance of Legacy waste to be remediated by GMC is 7.5 Lakh MT and under NESIDS is 5.52 Lakh MT

Status of the existence of legacy waste in all 103 ULBs is at Annexure VI

B. Used Water Management:

Observation (i): No progress at ground level. There is a gap of the treatment of 435.5 MLD of sewage being generated per day

In accordance with the Hon'ble NGT's directions to address the gap in Sewage Treatment of 435.5 MLD of sewage, Sewage Plants/Treatment Processes with a **total capacity of 481.03 MLD have been planned and are currently at various stages of development.** In this regard, the progress is as follows:

- Sewage Treatment Plant (STP) with design capacity of **2 MLD**, has been made operational since October, 2024 in the city of Nagaon, implemented by Assam Urban Water and Supply and Sewerage Board (AUWSSB).
- 1. No of STP of **2 MLD** capacity under GMDA at Borsola is operational from January, 2025
- **15 MLD** of sewage is being remediated using bacterial dosing at Silsako Beel before release into Brahmaputra by GMDA. It is pertinent to mention that in the last hearing, the Hon'ble NGT had sought details from the State Government regarding the parameters of the water quality in Silsako Beel, over and above the BOD and COD parameters, specifically with respect to the faecal coliform limit. The reports are attached as **Annexure A**.
Recently, the Joint Committee as constituted by the Hon'ble NGT comprising of officials from CPCB, MoEF&CC, PCBA and DoHUA has also visited the Silsakoo Bio Remediation site to assess the status of the adequacy of existing facilities operated/planned for sewage and solid waste management as well as the performance of bio remediation facility operated for 15 MLD sewage treatment.
- **7.59 MLD** of wastewater generated by hospitals/hotels etc in Guwahati city are being treated in situ.
- Approval has been accorded by Govt. of Assam for an amount of Rs,1460.37 Cr for **3 Nos of STPs (187 MLD)**- Silsakoo Beel (65MLD), Borsola Beel (62 MLD) and Paschim Boragaon (60 MLD), DPRs sent for concurrence to JICA.
- **80 MLD** treatment through Bio-remediation has been proposed under GMC at Bharalu . LOA has been issued for the same.
- Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Sewage Treatment Plants (STPs) are being developed for Silchar and Dibrugarh. The work order for **2 MLD** at Silchar has been issued and **6 MLD** at Dibrugarh is in final stage of tendering. Work Order will be issued within July,2025. Another **27.19 MLD** capacity STPs has been proposed under AMRUT for Nagaon, Dibrugarh and Silchar.

- Further, for cities with population less than 1 lakh under SBM (Urban) 2.0:
 - 10 STPs with a total capacity of **26.30 MLD** are under construction in the 10 ULBs, namely Bongaigaon (2 MLD), Tinsukia (4 MLD), Jorhat (4 MLD), Dhubri (4 MLD), Mangaldai (2.5 MLD), Mariani (1 MLD), Margherita (1.3 MLD), Nalbari (2.5 MLD), Sivasagar (3.5 MLD), and Golaghat (1.5 MLD) out of which Dhubri, Jorhat & Tinsukia STPs will be commissioned by **January 2026** whereas, Bongaigaon, Mangaldai, Mariani, Margherita, Nalbari, Sivasagar and Golaghat STPs are expected to be commissioned and become operational by **July 2026**. DPR under preparation for another **14.5 MLD STP** for Bongaigaon and Tinsukia.
 - DPRs for 6 STPs with a total capacity of **8.30 MLD** in 6 ULBs, namely Dobaka (1 MLD), Gohpur (1 MLD), Naharkatia (1.7 MLD), Dhemaji (1.2 MLD), Lakhipur (Goalpara) (1.7 MLD) and Kharupetia (1.7 MLD) have been approved, and work orders have been issued and construction work to begin shortly.
 - The tender process has been completed and Letter of Acceptance (LoAs) issued for 5 STPs with a total capacity of **10.5 MLD** in 5 ULBs namely Barpeta (2.5 MLD), Bilasipara (3 MLD), Chapar (1.5 MLD), Dergaon (1.5 MLD) and Morigaon (2 MLD).
 - 4 STPs with a total capacity of **18.50 MLD** in 4 ULBs namely, Haflong (2.5 MLD), Tezpur (7 MLD), North Lakhimpur (4 MLD), Goalpara (5 MLD), tender has been floated for onboarding of contractors for construction of STPs.
 - For another 3 STPs with a total capacity of **4.75 MLD** in 3 ULBs namely, Digboi (1.5 MLD), Rangia (1.5 MLD) and Silapathar (1.75 MLD), DPRs have been approved, and the tendering process will be commenced shortly.
 - Furthermore, the City Sanitation Action Plan (CSAP) for 43 STPs in 43 ULBs with a total capacity of **69.40 MLD**, each having population above 10,000, has been approved and DPRs are under preparation.
 - In addition, for 21 ULBs with populations below 10,000, the total wastewater generation is 13.10 MLD, for which 6.00 KLD capacity FSTPs will be constructed in each 21 ULBs along with soak pits at all drain outfall points, to effectively manage wastewater discharge. DPRs for all 21 ULBs are under preparation. Notably, the DPR for Barpathar FSTP of capacity **6.00 KLD** has already been approved, the work order has been issued, and construction is scheduled to begin shortly.
- **Additionally, IIT Guwahati** have been recently engaged to conduct a study on assessment of waste water generation & sewage generation in ULBs having full drinking water coverage, partial drinking water coverage and ULBs having limited drinking water coverage. Initially, 4 towns viz Mangaldoi, Abhayapuri, Digboi & Goalpara have been considered for the survey in Phase-1 to get an analysis on actual water consumption and corresponding sewage generation.
- **Considering the Hon'ble NGT in its Order to explore low-cost technologies for used water management, the State has undertaken the following initiatives:**
 - Total **32 FSTPs** are taken up in Assam with a total capacity of **337 KLD** and project cost of Rs. 38 Cr. The work is taken up by the ULBs using 15th Finance Commission Tied Grants.
 - **10 FSTPs** constructed in Goalpara (7 KLD), Titabar (10 KLD), Tinsukia (20 KLD), Mariani (5 KLD), North Lakhimpur (10 KLD), Kokrajhar (10 KLD), Guwahati (20 KLD), Rangia (10 KLD), Dhemaji (5 KLD) and Golaghat (10 KLD) are operational.
 - Construction of **4 FSTPs** are completed and are ready for inauguration.
 - Construction of another **9 FSTPs** with a total capacity of 105 KLD is in advanced stages, with inauguration expected in September 2025.
 - Rest of the **9 ULBs** are completing their site works and at different stages of completion.
 - For Guwahati, Guwahati Municipal Corporation has decided to enhance the current capacity 20 KLD Faecal Sludge Treatment Plant (FSTP) to 80 KLD by adding additional 60 KLD capacity using the current Geo tube technology. LoA has been issued in this regard. From July-2004 to June -2025 a total of 3726.00 KL Septage has been received at the plant.

Observation (ii) To bridge the gap, there is a plan to create a treatment facility of 338.5 MLD which still leaves a gap of 97 MLD:

Compliance status: To meet the gap in Sewage Treatment of 435.5 MLD of sewage, Sewage Plants/Treatment Processes with a **total capacity of 481.03 MLD have been planned thereby leaving no gap in treatment of sewage.**

Observation (iii) & (iv) Violation of the water Act 1974 and the Order of Hon'ble Supreme Court in failure to treat sewage and serious concern in Guwahati where 125.88 MLD of sewage is being discharged in river Brahmaputra through three channels/water bodies namely, Bhoralu river, Deepor Beel and Silsakoo Beel.

Compliance Status:

Remediation of water bodies in Guwahati City: The five major river channels that carry used water in the city viz Basistha, Bahini, Mora Bhoralu, Bhoralu and Lakhimijan. There are three major water channels/bodies through which most of the used water of Guwahati city drains into Brahmaputra river. These are Deepor Beel, Bhoralu river and Silsako beel. For remediation of these water bodies following steps has been taken:

- **Sewage Treatment Plant at Borsola Beel :**

Borsola Beel is located in the central part of Guwahati city and the beel is part of Bharalu drainage system. The sewage water is outfall in the beel through secondary and primary drains and is discharged into Bharalu river in the downstream of the beel. To treat the waste water of Borsola Beel Department of Housing & Urban Affairs through GMDA had set up an Upflow Anaerobic Sludge Blanket (UASB) & Trickling filter based sewage treatment plant for treatment of 2 MLD waste water of Borsola Beel on pilot. The STP is constructed in the upstream of the beel with Intercept & Diversion arrangement.

- **Bioremediation of Silsako Beel:**

In compliance with the directions of the Hon'ble National Green Tribunal (NGT), the

bioremediation of Silsako Beel has been undertaken since 2023 to address the serious concern of untreated sewage discharge and improve the water quality of the beel. Accordingly, GMDA is also executing during this FY 2024–25:

- Bioremediation of Silsako Beel
- De-silting and cleaning of Silsako Beel
- These works are currently in progress.

Further, the Government of Assam has initiated a comprehensive rejuvenation plan for Silsako Beel, which includes increasing the retention area to enhance its stormwater holding capacity to at least 3.7 million cubic metres. The initiative aims to transform the beel into a functional stormwater basin, promote groundwater recharge, and contribute to urban flood mitigation through the sponge city approach.

- Additionally, as per the latest water quality report (April 2025) from a recognized NABL-accredited laboratory and by the Pollution Control Board (PCB), Assam, there has been a notable improvement in water quality parameters following the ongoing bioremediation efforts and have attained desirable limits of CPCB norms: Biochemical Oxygen Demand (BOD), reduced to 8 mg/L; Chemical Oxygen Demand (COD) reduced to 38 mg/L and Faecal Coliform (MPN/100 ml) reduced to 235. Report at *Annexure-A*
- With regards to sewage discharge into the Bhoralu River, a two-stage tender has been initiated by Guwahati Municipal Corporation for **80 MLD** treatment through Bio-remediation and LOA has been issued for the same under the Title “Treatment of untapped and overflow drains using Bio-remediation at Bharalu, Guwahati”
- To ensure improved water quality in the Pamohi River and reduce environmental impact from storm water diversion, a project of Bioremediation work for Storm Water Diversion under Asian Development Bank (ADB) funding is taken up and is likely to be completed in 2 years.

Observation (v): Details of the gap existing in each ULB (103) to be furnished in the next report

- **Details of the gap existing in each ULB (103) is attached at Annexure -VII**

Points of Consideration:

(i)	Technical assistance at District level	An online platform for updation of data regarding compliance of Hon'ble NGT guidelines/directions has been developed. Stakeholders/ line Departments will be provided with login ID for updation of data corresponding to their respective Department/District
(ii)	SWM measures taken in small ULBs	<ul style="list-style-type: none"> Assam is pushing towards decentralized waste management through 81 centralized composting pits (including vermicomposting units) are operational across 103 ULBs. An additional 93 centralized pits are targeted for development by October 2025 Additionally, 100 community-level composting pits and 1,545 home/backyard composting units are functional, encouraging localized organic waste processing. To improve SWM outcomes and drive community-led behavior change, the state under SBM(U) engaged Urban Management Center and Grant Thornton as Technical Support Unit (TSU) and IEC agencies — Shristi Waste Management Services, Feedback Foundation, and Citiyano De Solutions. These agencies are currently engaged in seven ULBs under Phase I, additionally six more to be covered in Phase II. Engagement of IEC agency has led to increased citizen awareness and participation in door-to-door waste collection and source segregation and waste processing. Targeted IEC and BCC activities at the ward and ULB levels have resulted in improved community practices and visibly cleaner urban spaces. <p>Innovative initiatives are transforming urban landscapes and communities. For instance:</p> <ol style="list-style-type: none"> Sivsagar Municipal Board empowered 5 women-led Self-Help Groups (SHGs) to start home vermicomposting units, producing 11 quintals of compost and generating income at Rs 25/kg while reducing landfill waste. Bongaigaon Municipal Board introduced school-based composting, collecting and composting 3-5 kg of food waste from mid-day meals daily, engaging over 150 students. <p>These initiatives promote cleaner cities, inclusivity, and resilience.</p>
(iii)	UWM measures taken in small ULBs.	To explore Nature Based low cost Technologies to minimize the CAPEX and OPEX in ULBs having less than 20,000 populations EoI notification published for empaneling efficient agencies for setting up STPs on EPC mode.
(iv)	Support from MoHUA	Support taken from MoHUA for model DPRs/Bid documents to avoid delay in tendering process.
(v)	Emphasis to maximize use of treated sewage water.	<ul style="list-style-type: none"> SBM-(U), Assam has given emphasis in reusing the treated water. Dedicated policy for reutilization of treated water being drafted by UNICEF. SBM-(U), Assam is also focusing on reusing treated water in ULBs to become Water+.
(vi)	Utilization of Legacy Waste Remediation by-products	<ul style="list-style-type: none"> MoU signed for sending Refused Derived Fuels generated due to remediation of Legacy Wastes from GMC to cement plant for co-processing. MoUs signed in Margherita and Doomdooma ULB with cement factory for co-processing the RDFs. Inert generating from Legacy Waste Remediation in N Lakhimpur MB were used for low land filling using Geo-mats.
(vii)	Innovative Ideas/initiatives undertaken	3 dedicated cadres of “Assam Urban Administrative Service”, “Assam Urban Engineering Service”, & “Assam Urban Financial Service” officers have been

		<p>appointed wherein the 1st batches of 96 Executive Officers, 98 Urban Technical Officers, and 100 Financial Management Officer have been recruited through APSC and are posted in ULBs. Thus this challenge of having dedicated officers for implementation of works is met with and their unique contribution in the field of waste management.</p> <p>42 MoUs have been signed with educational institutions for transforming them into Zero Waste Institutions.</p> <p>Assam SBM(U) has introduced Nagarik se Charcha, a new weekly social media series under SBM which is aimed at fostering community engagement, awareness, and behavioral change on key topics like waste segregation, home composting, and recycling."</p> <p>Assam SBM(U) launched menstrual hygiene management campaign focusing on disposal of sanitary waste and promotion of eco-friendly menstrual products.</p> <p>Aligning with World Environment Day theme ending plastic pollution globally, Assam SBM(U) launched a campaign on plastic reduction, waste segregation and home composting.</p> <p>Most Outstanding District Initiative (MODI) has been introduced by the Govt of Assam to award the best performing district with an amount of R. 100Cr based on assessment of existing sanitation infrastructure and preparedness for providing the same.</p> <p>As per directions of Hon'ble NGT, exposure visit was made by officials from DoHUA to the State of Odisha to study the Nature Based Technologies used in the existing STPs in Odisha and the same was used for floating EOI for empanelling agencies to construct STPs in small ULBs having less than 20,000 populations has been floated.</p> <p>Govt. of Assam has approved a unique initiative of "Doh Sahar Ek Rupayan" to hand hold 10 major ULBs of the State to attain visible cleanliness.</p> <p>A unique Swachhata Challenge has been initiated by SBM-U, Assam amongst all ULBs over 6 parameters to create a competitive spirit and thereby consistency efforts resulting in visible cleanliness and in bringing behavioral change in public.</p> <p>'Swachh School Swachh Shehar' campaign launched with Akshar Foundation in Guwahati to promote source segregation and sense of sanitation among school children.</p>
(viii)	Participation in National Campaigns	<ul style="list-style-type: none"> ➤ SBM(U)-Assam, carried out various cleanliness activities in all ULBs of Assam under 'Safai Apnao Bimari Bhagao' & 'Swachhta Hi Seva' campaigns which are in line with MoHUA. ➤ SBM(U) is also working on mechanized cleaning of Septic Tanks – shifting from 'Manhole to Machine hole'. For this purpose, different machineries like Cesspool cleaner, power rodding apparatus etc are arranged to provide to ULBs. ➤ Under NAMASTE Scheme 454 workers have been identified and validated as 'septic tank cleaner' and database has incorporated in Namaste application (introduced by MoHUA). ➤ Among these 207 workers have already received Ayushman Bharat Health Insurance and remaining under process, 31 safety gear devices have been procured and distributed to the district municipality head office. 308 PPE kits have been distributed to the identified workers.

		The process of identification of informal workers working as waste pickers and rag pickers have been initiated till date 800 workers data have been enumerated in application.
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Material - MSW

Company Name- Geron Guwahati Solid Waste Management Pvt Ltd.,Belortol

Month -December -24

Date	Trip	MSW Intake	Remarks
01-12-2024	36	102.865	
02-12-2024	54	155.365	
03-12-2024	57	166.875	
04-12-2024	38	124.535	
05-12-2024	68	214.215	
06-12-2024	98	302.725	
07-12-2024	88	289.615	
08-12-2024	30	102.875	
09-12-2024	74	233.64	
10-12-2024	60	207.71	
11-12-2024	80	279.185	
12-12-2024	78	224.895	
13-12-2024	58	185.405	
14-12-2024	86	310.42	
15-12-2024	85	250.53	
16-12-2024	76	253.065	
17-12-2024	67	208.86	
18-12-2024	53	165.565	
19-12-2024	1	11.395	
20-12-2024	5	23.24	
21-12-2024	68	228.475	
22-12-2024	89	302.28	
23-12-2024	91	311.445	
24-12-2024	89	303.18	
25-12-2024	53	179.13	
26-12-2024	90	303.87	
27-12-2024	89	305.705	
28-12-2024	86	255.02	
29-12-2024	70	236.405	
30-12-2024	82	310.391	
31-12-2024	82	307.516	
TOTAL	2081	6856.397	



Reem

Material - MSW
Company Name- Geron Guwahati Solid Waste Management Pvt Ltd.,Belortol
Month -January -25

Date	Trip	MSW Intake	Remarks
01.01.2025	27	116.17	
02.01.2025	69	236.445	
03.01.2025	78	304.164	
04.01.2025	80	285.51	
05.01.2025	66	235.71	
06.01.2025	40	152.081	
07.01.2025	69	270.365	
08.01.2025	25	107.335	
09.01.2025	48	181.885	
10.01.2025	63	252.685	
11.01.2025	55	203.197	
12.01.2025	85	301.016	
13.01.2025	57	217.114	
14.01.2025	9	47.355	
15.01.2025	73	284.118	
16.01.2025	89	300.35	
17.01.2025	74	263.578	
18.01.2025	67	221.69	
19.01.2025	37	150.74	
20.01.2025	43	155.165	
21.01.2025	38	145.335	
22.01.2025	36	161.92	
23.01.2025	50	200.93	
24.01.2025	55	202.435	
25.01.2025	59	222.665	
26.01.2025	8	34.655	
27.01.2025	52	217.993	
28.01.2025	50	220.625	
29.01.2025	61	253.659	
30.01.2025	54	217.408	
31.01.2025	73	288.645	
TOTAL	1690	6452.943	



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Annexure II: Progress of SWM Plants for ULBs under Tranche-I (48 ULBs)

Sl. No.	District	Name of ULB	SWM Projects			Percentage completion	Current Status
			Capacity of MRF (TPD)	Capacity of W2C (TPD)	Project Cost (₹ in lakh)		
1	Nalbari	Nalbari M.B.	5	10	97.76	100%	Operational
2	N. Lakhimpur	North Lakhimpur M.B.	25	100	218.05	100%	Operational
3	Dhemaji	Silapathar M.B.	5	5	82.17	100%	Operational
4	Dhubri	Chapar M.B.	10	10	72.27	100%	Operational
5	Sonitpur	Dhekiajuli M.B.	25	10	72.27	100%	Operational
6	Golaghat	Sarupathar M.B.	7.5	7.5	26.98	100%	Operational
7	Golaghat	Barpathar M.B.				100%	Operational
8	Barpeta	Barpeta M.B.	15	15	158.65	100%	Operational
9	Barpeta	Barpeta Rd. M.B.	15	15	133.16	100%	Operational
10	Tinsukia	Margherita M.B.	10	10	93.56	100%	Operational
11	Golaghat	Bokakhat M.B.	5	5	52.47	100%	Operational
12	Nagaon	Nagaon MB	70	10	578.16	100%	Operational
13	Sivasagar	Amguri M.B.	30	30	21.29	100%	Operational
14	Tinsukia	Doom Dooma M.B.	25	25	66.58	100%	Operational
15	Kokrajhar	Kokrajhar M.B.	4	15	121.29	100%	Operational
16	Golaghat	Dergaon M.B.	10	10	62.37	100%	Operational
17	Golaghat	Golaghat M.B.	20	20	144.54	90%	Under construction
18	Jorhat	Moriani M.B.	5	10	68.06	50%	Under construction
19	Bongaigaon	Bongaigaon M.B.	7	7	183.58	20%	Under construction

20	Karbi Anglong	Diphu MB	15	15	102.23	80%	Under construction
21	Darrang	Mangaldoi M.B.	25	25	87.86	70%	Under construction
22	Darrang	Kharupetia M.B	12	12	68.06	70%	Under construction
23	Dhubri	Bilasipara M.B.	15	15	133.16	70%	Under construction
24	Kamrup	North Guwahati M.B.	20	10	144.5	65%	Under Construction
25	Tinsukia	Tinsukia MB	100	30	509.85	20%	Under construction
26	Karimganj	Karimganj MB	25	25	205.62	5%	Under construction
27	Cachar	Silchar MB	100	100	695.48	30%	Under construction
28	Tinsukia	Digboi M.B.	10	50	72.27	5%	Under construction
29	Dhubri	Dhubri M.B.	25	25	230.92	5%	Under construction
30	Dhubri	Gauripur M.B.	15	15	83.66	5%	Under construction
31	Sivasagar	Sivasagar M.B.	50	50	161.37	5%	Under construction
32	Sivasagar	Demow MB	50	50	19.8	5%	Under construction
33	Chirang	Kajalgaon M.B.	10	10	92.07	5%	Under construction
34	Morigaon	Morigaon M.B	3	6	93.56	5%	Under construction
35	Hailakandi	Hailakandi M.B	10	10	117.56	5%	Under construction

36	Hojai	Hojai MB	10	5	134.84	5%	Under construction
37	Hojai	Lunding M.B.	15	15	109.15	5%	Under construction
38	Dima Hasao	Haflong M.B.	15	15	158.65	5%	Under construction
39	Jorhat	Jorhat M.B.	100	100	900	5%	Under construction
40	Jorhat	Teok M.B.	0.5	1.5	21.29	-	Tendering Stage
41	Kamrup	Palashbari M.B	1	1	19.8	-	Tendering Stage
42	Sivasagar	Simaluguri M.B	0.5	1.5	21.29	-	Tendering Stage
43	Sivasagar	Nazira MB	1	2.5	36.88	5%	Under construction
44	Hojai	Lanka M.B	4.8	8	131.47	5%	Under construction
45	Goalpara	Goalpara M.B.	7	11.5	189.83	-	Tendering Process to be taken up shortly
46	Sonitpur	Tezpur MB	100	25	141.57	5%	Under Construction
47	Kamrup	Rangia M.B.	5	10	87.86	5%	Under Construction
48	Jorhat	Titabor M.B	2	4.5	62.37	5%	Under Construction

Annexure III: ULBs Clustered with Existing (Operational) SWM Plant

SI No.	District	Host ULB	Generation Host ULB	SWM Plant operational (TPD)	Surplus (TPD)	Cluster ULBs	Generation (TPD)
1	Barpeta	Barpeta Rd MB	10.3	30	43.7	Howly MB	6.5
		Barpeta MB	6.0	30		Pathsala MB	1.1
						Sorbhog MB	1.8
						Sarthebari MB	1.2
						Patacharkuchi MB	1.2
2	Dhemaji	Silapathar	3.4	10	6.6	Dhemaji	4
3	Dhubri	Chapar	4.1	10	5.9	Sampatgram	1.8
4	Lakhimpur	N. Lakhimpur	21.0	125	104	Dhakuakhana MB	4
						Bihpuria MB	3.6
						Narayanpur MB	3.1
5	Nagaon	Nagaon MB	52.9	70	17.1	Dhing MB	1.4
						Raha MB	3.1
						Kampur MB	2
6	Nalbari	Nalbari MB	9.0	25	16	Tihu	1.3
7	Sonitpur	Dhekiajuli MB	11.7	35	23.3	Rangapara MB	7
8	Tinsukia	Margherita	6.0	50	44	Digboi MB	7
						Makum MB	4.3
						Chapakhowa MB	2
TOTAL			124	385.0	260.6	18 ULBs	58.9

Annexure IV: Progress of SWM Plants for ULBs under Tranche-II (46 ULBs)

Sl. No.	ULB Name	Status
1	Pathsala M.B.	Tender to be floated soon..
2	Patacharkuchi M.B.	Under Tendering process (floated 7th July)
3	Goreswar M.B.	Tender to be floated soon..
4	Howly M.B.	Under Tendering close on 26 th June - yet finalizing
5	Sarthebari M.B.	Work order Issued (Under Construction)
6	Sorbhog M.B.	Work order Issued (Under Construction)
7	B. Chariali M.B.	Tender to be floated soon..
8	Gohpur M.B.	Under Tendering process (floated 28th June)
9	Abhayapuri M.B.	Tender to be floated soon..
10	Lakhipur M.B. (Cachar)	Under Re-tendering process
11	Sonai M.B.	Work order to be Issued
12	Moran M.B.	Work order Issued (Under Construction)
13	Sonari M.B.	Work order Issued (Under Construction)
14	Basugaon M.B.	Work order Issued (Under Construction)
15	Bijni M.B.	Tender to be floated soon..
16	Dhemaji M.B.	Under Re-tendering process
17	Sapatgram M.B.	Under Re-tendering On 18th June.
18	Chabua M.B.	Tender to be floated soon..
19	Naharkatia M.B.	Tender to be floated soon..
20	Namrup M.B.	Tender to be floated soon..
21	Mahur M.B.	Tender to be floated soon..
22	Maibong M.B.	Tender to be floated soon..
23	Umrangshu M.B.	Tender to be floated soon..
24	Lakhipur M.B.	Under tendering Process 3rd July
25	Lala M.B.	Work order to be Issued
26	Doboka M.B.	Tender to be floated soon..
27	Bokajan M.B.	Tender to be floated soon..
28	Bokolia M.B.	Under Tendering close on 26 th June - yet finalizing
29	Dokmoka M.B.	Tender to be floated soon..
30	Howraghat M.B.	Tender to be floated soon..
31	Badarpur	Tender to be floated soon..
32	Gossaigaon M.B.	Tender to be floated soon..
33	Bihpuria M.B.	Work order to be Issued
34	Dhakuakhana	Tender to be floated soon..
35	Narayanpur M.B.	Under Re-tendering process
36	Dhing M.B.	Under tendering Process
37	Kampur M.B.	Under Tendering process (floated 24th June)
38	Raha M.B.	Under Re-tendering process
39	Tihu M.B.	Work order to be Issued

40	Rangapara M.B.	Under tendering Process
41	Chapakhowa	Tender to be floated soon..
42	Makum M.B.	Under Re-tendering 23 rd June
43	Tangla M.B.	Work order Issued by 4 th July
44	Udalguri M.B.	Work order Issued by 4 th July
45	Donkamokum	Under tendering Process
46	Hamren M.B.	Tender to be floated soon..

Annexure-V

Name of the ULB	Population considered as per GMC	Projected Waste Generation (in TPD)	Existing processing facility	Proposed processing Facilities (TPD)	Gap in processing (TPD)
Guwahati Municipal Corporation (GMC)	1352490	743.87	315	505	0

Sl. No.	ULB Name	Population (2011)	Projected population (2025)	Waste generation (2025)	Existing Capacity (TPD)	Proposed/Operational Capacity (TPD)	Gap in Processing (TPD)
1	SILCHAR	180830	236687	106.5	27	200	0
2	NAGAON	122722	141450	63.7	6.5	70	0
3	TINSUKIA	104448	132138	59.5	4.5	130	0
4	JORHAT	75012	112188	50.5	7.5	200	0
5	BONGAIGAON	68872	96058	27.8	19.5	14	0
6	DHUBRI	65156	87369	26.2	2	50	0
7	TEZPUR	60059	82721	24.8	7	125	0
8	GOALPARA	56780	73700	22.1	2	18.5	1.61
9	SIBSAGAR	51781	62924	18.9	3.5	50	0
10	HAFLONG (TC)	43176	48133	14.4	1	13	0.44
11	GOLAGHAT	47391	59424	17.8	1.5	40	0
12	BARPETA	43499	49451	14.8	1	30	0
13	BILASIPARA (TC)	40410	46697	14.0	1	30	0
14	BARPETA ROAD	37071	42716	12.8	1	30	0
15	HAILAKANDI	35137	41847	12.6	1.5	20	0
16	KOKRAJHAR	34486	40774	12.2	3	19	0
17	LUMDING	32347	41847	12.6	1.5	30	0
18	RANGIA	29489	35281	10.6	2.5	15	0
19	MANGALDOI	28489	32738	9.8	1.5	50	0
20	KAJALGAON	28042	33373	10.0	1	20	0
21	NALBARI	27839	51723	15.5	1	15	0
22	MARGHERITA (TC)	27694	33699	10.1	1.5	20	0
23	SILAPATHAR (TC)	27162	33699	10.1	2	10	0
24	GAURIPUR (TC)	26324	35020	10.5	1.5	30	0
25	DIGBOI (TC)	22736	32447	9.7	1.5	60	0
26	DHEKIAJULI	22079	24324	7	1.5	35	0
27	DOOM DOOMA (TC)	21672	25878	8	3	50	0
28	MARIANI (TC)	21501	27859	8.4	1.5	15	0
29	CHAPAR (TC)	21412	23501	7.1	1	20	0
30	DERGAON	21239	27402	8.2	1.5	20	0
31	KHARUPATIA (TC)	20001	22202	6.7	1	24	0
32	TITABOR TOWN (TC)	19420	34244	10.3	1.5	6.5	2.27
33	NAZIRA	13904	16172	4.9	1.5	3.5	0

34	NORTH GUWAHATI (TC)	11445	25163	7.6	0.5	30	0
35	DEMOW	10978	13792	4.1	2	50	0
36	BOKAKHAT (TC)	10643	23294	7.0	1.5	10	0
37	SARUPATHAR (TC)	10526	12494	3.8	1.5	7.5	0
38	TEOK (TC)	9290	9524	2.9	1.5	2	0
39	SIMALUGURI (TC)	8786	10830	3.3	1.5	2	0
40	BARPATHAR (TC)	8597	12212	3.7	1	7.5	0
41	AMGURI	8552	10180	3.1	1.5	60	0
42	PALASBARI	5425	6347	1.9	0.5	2	0
Total		1562422	2009522	695.16	127.5	1634.5	4.32

Sl. No.	ULB Name	Population (2011)	Projected Population (2025)	Waste Generation (2025)	Existing Capacity (TPD)	Total capacity of Proposed/Operational SWM Plants (TPD)	Gap in Processing (TPD)
1	DIBRUGARH	147565	204863	92.2	100	0	0
2	DIPHU (TC)	65197	82500	24.8	1.5	30	0
3	KARIMGANJ (MB)	62854	70173	21.1	1	50	0
4	NORTH LAKHIMPUR	60814	77811	23.3	1	125	0
5	LANKA	39355	45648	13.7	1	12.8	0
6	HOJAI	38838	42476	12.7	0.5	15	0
7	MARIGAON	30969	37921	11.4	1.5	9	0.88
8	MAIBONG (TC)	6240	8424	3	1	1.4	0.1
9	BOKAJAN (TC)	20877	27098	8.1	3.33	6.4	0
10	DHING (TC) *	20735	26151	7.9	0.5	6.6	0.75
11	SONARI	20399	22640	6.8	0.5	7	0
12	BISWANATH CHARIALI (TC)	20145	25816	7.7	0	6.9	0.84
13	RANGAPARA (TC)	19293	21167	6.4	0.5	6.4	0
14	HOWLI (TC)	19261	22254	6.6	0.8	5.8	0
15	NAHARKATIYA (TC)	19237	22582	6.8	1	6	0
16	SONAI TC	18266	19568	5.9	1	5.5	0
17	TANGLA (TC)	18042	26217	7.9	1.3	4.8	1.77
18	MAKUM (TC)	17223	20925	6.3	0	6.4	0
19	ABHAYAPURI (TC)	16347	19187	5.7	2.5	3.2	0
20	UDALGURI (TC)	16079	17121	5.1	1.2	4.4	0
21	NAMRUP	15849	18743	5.6	0.3	1.6	3.7
22	BASUGAON (TC)	14960	15895	4.8	3.26	2	0
23	BIJNI (TC)	14457	15439	4.6	1.88	3.9	0
24	DHAKUAKHANA (TC) *	14102	17012	5.1	1.5	3.5	0.1
25	DHEMAJI (TC) *	13816	18021	5.4	1	3.8	0.6
26	BADARPUR (TC)	13798	15800	4.7	2.88	2.9	0
27	DOBOKA (TC)	13618	19558	5.9	0.2	4.7	0.97
28	BIHPURIA (TC)	13216	14569	4.4	1.7	3.7	0
29	SAPATGRAM (TC) *	12949	16521	5.0	0.7	3.7	0.56

30	GOHPUR (TC)	12823	14778	4.4	1	3.6	0
31	LALA (TC)	12787	13523	4.1	2	2.4	0
32	PATHSALA (TC) *	12442	15170	4.5	0.05	4	0.45
33	UMRANGSO (TC)	11376	12647	3.8	0	3.6	0.19
34	RAHA (TC)	11330	13898	4.1	0.5	3.6	0
35	BAKALIA	14433	12994	3.8	0.75	2.8	0.25
36	KAMPUR TOWN (TC)	10871	12323	3.7	0.5	3.4	0
37	LAKHIPUR (C)	10777	10792	3.2	3.5	2	0
38	CHAPAKHOWA	10405	12980	3.8	2	1.8	0
39	LAKHIPUR (TC)	10377	20350	6.1	1	4.7	0.41
40	DONKAMOKAM (TC)	9960	10076	3.0	0.2	3.4	0
41	HAMREN (TC)	9747	10266	3.1	1	2.2	0
42	CHABUA (TC)	9716	13650	4.1	1	2.3	0.8
43	SARBHOG (TC)	9312	10672	3.2	0	3.2	0
44	GOSSAIGAON (TC)	9218	11566	3.4	0.9	2.5	0
45	SARTHEBARI (TC)	8713	7386	2.2	0.2	2.4	0
46	NARAYANPUR (TC) *	6551	8166	2.5	0.5	1.8	0.15
47	GORESWAR	6131	14339	4.3	0.5	1.4	2.4
48	DOKMOKA (TC)	6078	6893	2.1	0.5	1.2	0.37
49	HOWRAGHAT (TC)	6043	7313	2.1	0	2.1	0
50	MORANHAT (TC)	5979	6874	2.1	0.5	1.6	0
51	PATACHARKUCHI	5730	6741	2.0	1	1.2	0
52	TIHU (TC)	4649	5128	1.5	0.5	1.3	0
53	MAHUR (TC)	2411	7667	2.3	0	0.8	1.5
Total		1022360	1258292	407.56	151.65	401.7	16.79

***Note:**

(i) All ULBs except Guwahati Municipal Corporation (GMC), under Tranche-I and Tranche-II of SBM(U), have been considered for the calculation. Based on this, the total waste processing gap for the 95 ULBs has been assessed at 21.11 TPD

(ii) This gap of 21.11 TPD is being managed through pushing ULBs towards decentralized waste management via home and community level composting initiatives. Currently 81 centralized composting pits (including vermicomposting units) are operational across 103 ULBs. An additional 93 centralized pits are targeted for development by October 2025. Further, 100 community-level composting pits and 1,545 home/backyard composting units are functional, encouraging localized organic waste processing.

(iii) Out of 19 ULBs in Tranche-II with processing gap of 16.79 TPD currently, 6 ULBs namely Narayanpur MB, Pathsala MB, Sapatgram MB, Dhemaji MB, Dhakuakhana MB & Dhing MB are already clustered with host ULBs with existing SWM plants. The following clustered is attached along as Annexure-III

(iv) The remaining 7 ULBs are currently under survey and enumeration. Hence, these ULBs are not considered under SWM projects.

Status of Legacy Dumpsites in the ULBs of Assam

Sl.No	Name of ULBs		Legacy Waste Amount Remediated in MT	Remarks
A	B	C	D	E
1	Bongaigaon MB (Zonal ULB)	ULBs with legacy waste taken up under NESIDS, MDoNER	35670	Completed
2	Basugaon		In progress	
3	Howly MB		In progress	
4	Kokrajhar MB		In progress	
5	Nalbari MB		In progress	
6	Rangia MB		In progress	
7	Dibrugarh MB (Zonal ULB)		47662	In progress
8	Chabua MB		In progress	
9	Dhemaji MB		In progress	
10	Digboi MB		19200	Completed
11	Silapathar MB		In progress	
12	Haflong MB (Zonal ULB)		0	In progress
13	Mahur MB		In progress	
14	Maibong MB		In progress	
15	Umrangsho MB		In progress	
16	Nagaon MB (Zonal ULB)		37099	In progress
17	Diphu MB		In progress	
18	Bokajan MB		In progress	
19	Hojai MB		In progress	
20	Kampur MB		In progress	
21	Morigaon MB		In progress	
22	Raha MB		In progress	
23	Silchar MB (Zonal ULB)		In progress	
24	Hailakandi MB		In progress	
25	Karimganj MB		In progress	
26	Lakhipur Cachar MB		In progress	
27	Sivasagar MB (Zonal ULB)		50000	In progress
28	Golaghat MB		In progress	
29	Simaluguri MB		In progress	
30	Sonari MB		In progress	
31	Titabar MB		In progress	
32	Tezpur MB (Zonal ULB)	107061	In progress	
33	Bihpuria MB	In progress		
34	Bokakhat MB	In progress		
35	Dhekiajuli MB	8000	Completed	
36	Gohpur MB	In progress		
37	Kharupetia MB	In progress		
38	Rangapara MB	In progress		
39	Tangla MB	In progress		
40	Moriani MB	10560	Completed	
41	North Lakhimpur MB	39000	Completed	
42	Narayanpur MB	11333	Completed	
43	Tinsukia MB	50000	Completed	
44	Makum MB	Completed		
45	Doom Dooma MB	18000	Completed	
46	Margherita MB	24000	Completed	
47	Mangaldoi MB	10800	In progress	
48	Jorhat MB	135039.5	In progress	
49	Barpeta Rd.MB	24096	Completed	
50	GMC	750000	In progress	
51	Barpeta MB	18400	In progress	
52	Pathsala MB	250	In progress	

Status of Legacy Dumpsites in the ULBs of Assam

Sl.No	Name of ULBs	Legacy Waste Amount Remediated in MT	Remarks
A	B	C	D
			E
53	Abhayapuri MB		No dumpsites identified with Legacy Waste
54	Amguri MB		
55	B. Chariali MB		
56	Badarpur MB		
57	Baithalangso MB		
58	Barpathar MB		
59	Bijni MB		
60	Bilasipara MB		
61	Bokolia MB		
62	Chapakhowa MB		
63	Chapar MB		
64	Demow MB		
65	Dergaon MB		
66	Dhakuakhana MB		
67	Dhing MB		
68	Dhubri MB		
69	Doboka MB		
70	Dokmoka MB		
71	Donkamokam MB		
72	Fakiragram MB		
73	Gauripur MB		
74	Goalpara MB		
75	Golukganj MB		
76	Goreswar MB		
77	Gossaigaon MB		
78	Hamren MB		
79	Howaraghat MB		
80	Jamugurihat MB		
81	Kajalgaon MB		
82	Lakhipur G MB		
83	Lala MB		
84	Langhin MB		
85	Lanka MB		
86	Lumding MB		
87	Moran MB		
88	N.Guwahati MB		
89	Naharkatia MB		
90	Namrup MB		
91	Nazira MB		
92	Palasbari MB		
93	Patacharkuchi MB		
94	Ramkrishnanagar MB		
95	Sapatgram MB		
96	Sarthebari MB		
97	Sarupathar MB		
98	Sipajhar MB		
99	Sonai MB		
100	Sootea MB		
101	Sorbhog MB		
102	Teok MB		
103	Tihu MB		
104	Udalguri MB		

Annexure-VII

Name of the ULB	Population considered under GMC (as per 2025)	Calculated sewage generation (in MLD)	Existing/Underway Treatment Facilities (in MLD)	Total Capacity of Treatment Facilities Proposed (MLD)	Gap in treatment (MLD)
Guwahati Municipal Corporation (GMC)	1452351	156.85	17	267	0

S. No	Name of the ULB	Population considered under AMRUT 2.0 (as per Census 2011)	Calculated sewage generation (in MLD)	Existing/Underway STP (in MLD)	Total Capacity of STPs Proposed (in MLD)	Gap in treatment (in MLD)
1	Nagaon	117744	12.72	2.00	8.07	2.65
2	Dibrugarh	139565	15.07	6.00	8.23	0.84
3	Silchar	172830	18.67	2.00	10.90	5.77
Total			46.46	10	27.19	9.26

*Note:

(i)The gap of 0.84 MLD at Dibrugarh will be managed through the proposed soak pit arrangements at drain outfall points.

(ii)Another STPs of approximately 3MLD and 6 MLD for Nagaon and Silchar respectively will be proposed in phases.

S. No	Name of the ULB	2011 Census Population	2025 projected population	Estimated Sewage Generation (in MLD)	Total Capacity of STPs Proposed (in MLD)	Gap in treatment (in MLD)
1	Tinsukia M.B.	99448	126898	9.59	12	0.00
2	Jorhat M.B.	71782	112725	8.52	4	4.52
3	Bongaigaon M.B.	67322	93750	7.09	8.5	0.00
4	Dhubri M.B.	63388	75090	5.68	4	1.68
5	Tezpur M.B.	58559	84850	6.41	7	0.00
6	Mangaldoi M.B.	25989	32770	2.48	2.5	0.00
7	Mariani M.B.	20801	22813	1.72	1	0.72
8	Karimganj M.B.	56854	65687	4.97	3.6	1.37
9	Margherita M.B.	26914	32979	2.49	1.3	1.19
10	Nalbari M.B.	27839	33945	2.57	2.5	0.07
11	Sivasagar M.B.	50781	58956	4.46	3.5	0.96
12	Golaghat M.B.	41989	52306	3.95	1.5	2.45
13	Diphu M.B.	61797	79857	6.04	6.00	0.04
14	N. Lakhimpur M.B.	59814	73716	5.57	4.0	1.57
15	Goalpara M.B.	53430	66285	5.01	5.0	0.01
16	Hailong M.B.	43756	57252	4.33	2.5	1.83
17	Barpeta M.B.	42649	48309	3.65	2.5	1.15
18	Bilasipara M.B.	37410	48078	3.63	3.0	0.63
19	Kokrajhar M.B.	34136	40113	3.03	2.3	0.73
20	Hailakandi M.B.	33637	39586	2.99	2.0	0.99
21	Morigaon M.B.	29164	38596	2.92	2.0	0.92
22	Rangia M.B.	27889	34197	2.59	1.5	1.09
23	Silapathar M.B.	25662	28526	2.16	1.75	0.41
24	Digboi M.B.	21736	23556	1.78	1.5	0.28
25	Dhekiajuli M.B.	21579	25482	1.93	1.0	0.93
26	Chapar M.B.	20322	22736	1.72	1.5	0.22

27	Dergaon M.B.	20059	27496	2.08	1.5	0.58
28	Sonari M.B.	19810	25890	1.96	1.5	0.46
29	Dhing M.B.	19235	22196	1.68	1.5	0.18
30	Naharkatia M.B.	18937	22508	1.70	1.7	0.00
31	B. Chariali M.B.	19145	22590	1.71	1.5	0.21
32	Kharupetia M.B.	18501	21321	1.61	1.7	0.00
33	Lakhipur M.B.	15633	19937	1.51	1.7	0.00
34	Udalguri M.B.	15279	16613	1.26	1.0	0.26
35	Nazira M.B.	13304	16019	1.21	1.0	0.21
36	Doboka M.B.	13118	17001	1.29	1.0	0.29
37	Dhemaji M.B.	12816	38790	2.93	1.2	1.73
38	Gohpur M.B.	12223	15841	1.20	1.0	0.20
39	Bihpuria M.B.	12016	14382	1.09	1.0	0.09
40	Pathsala M.B.	11242	13530	1.02	1.0	0.02
41	Lanka M.B.	36805	43014	3.25	3	0.25
42	Hojai M.B.	36638	41493	3.14	3	0.14
43	Barpeta Rd. M.B.	35571	42075	3.18	3	0.18
44	Lumding M.B.	31347	42604	3.22	3	0.22
45	Kajalgaon M.B.	26487	34327	2.60	2.5	0.10
46	Gauripur M.B.	25124	29421	2.22	2.0	0.22
47	Doom Dooma M.B.	21572	25444	1.92	1.5	0.42
48	Bokajan M.B.	19877	26144	1.98	2.0	0.00
49	Rangapara M.B.	18393	20640	1.56	1.5	0.06
50	Howly M.B.	18301	21983	1.66	1.5	0.16
51	Sonai M.B.	17677	22909	1.73	1.5	0.23
52	Titabar M.B.	17920	21552	1.63	1.5	0.13
53	Tangla M.B.	17183	19847	1.50	1.5	0.00
54	Makum M.B.	16923	20749	1.57	1.5	0.07
55	Namrup M.B.	15483	18431	1.39	1.0	0.39
56	Abhayapuri M.B.	15847	18934	1.43	1.0	0.43
57	Basugaon M.B.	13849	15588	1.18	1.0	0.18
58	Dhakuakhana M.B.	13502	17498	1.32	1.0	0.32
59	Bijni M.B.	13257	15098	1.14	1.0	0.14
60	Badarpur M.B.	13298	15805	1.19	1.0	0.19
61	Sapatgram M.B.	12163	14951	1.13	1.0	0.13
62	Lala M.B.	11771	13954	1.05	1.0	0.05
63	Raha M.B.	11030	14295	1.08	1.0	0.08
64	Lakhipur M.B. (Cachar)	10277	12887	0.97	1.0	0.00
65	N.Guwahati M.B.	10328	11221	0.85	1.0	0.00
66	Kampur M.B.	10371	13710	1.04	1.0	0.04
67	Chapakhowa M.B.	10305	13351	1.01	1.0	0.01
68	Demow M.B.	10228	13256	1.00	1.0	0.00
69	Umrangshu M.B.	10376	13447	1.02	1.0	0.02
70	Bakalia MB	14433	12994	0.98	1.0	0.00
71	Bokakhat M.B.	10143	13146	0.99	1.0	0.00
Total		1892444	2373940	179.47	152.25	32.15

S. No	Name of the ULB	2011 Census Population	2025 projected population	Estimated Sewage Generation (in MLD)	Total Capacity of FSTPs Proposed (in KLD)	Gap in treatment (in MLD)
1	Sarupathar M.B.	9916	12851	0.97	6.00	0.97

2	Gossaigaon M.B.	9068	14670	1.11	6.00	1.10
3	Barpathar M.B.	7657	8769	0.66	6.00	0.66
4	Donkamakum M.B.	9116	9823	0.74	6.00	0.74
5	Teok M.B.	8795	8617	0.65	6.00	0.65
6	Chabua M.B.	8966	10744	0.81	6.00	0.81
7	Hamren M.B.	8747	10273	0.78	6.00	0.77
8	Simaluguri M.B.	8286	8592	0.65	6.00	0.64
9	Sorbhog M.B.	8112	8857	0.67	6.00	0.66
10	Amguri M.B.	8002	10189	0.77	6.00	0.76
11	Sarthebari M.B.	6913	7067	0.53	6.00	0.53
12	Maibong M.B.	6236	6842	0.52	6.00	0.51
13	Narayanpur M.B.	6001	8097	0.61	6.00	0.61
14	Moran M.B.	5679	6784	0.51	6.00	0.51
15	Goreswar M.B.	5631	6750	0.51	6.00	0.50
16	Howraghat M.B.	5443	6432	0.49	6.00	0.48
17	Patacharkuchi M.B.	5230	6778	0.51	6.00	0.51
18	Palasbari M.B.	4925	6383	0.48	6.00	0.48
19	Dokmoka M.B.	5471	7090	0.54	6.00	0.53
20	Tihu M.B.	4599	4946	0.37	6.00	0.37
21	Mahur M.B.	2121	2749	0.21	6.00	0.20
Total		144914	173303	13.10	126.00	12.98

***Note:**

(i) As per the SBM(U) 2.0 Guidelines, a minimum of 70% of the total wastewater generation for the current population is to be considered. Accordingly, the gap has been calculated at 45.13 MLD for 92 ULBs.

(ii) This gap of 45.13 MLD will be managed through the proposed soak pit arrangements at drain outfall points in the respective ULBs that are not connected to the Interception and Diversion network.

(iii) The remaining 7 ULBs are currently under survey and enumeration. Hence, these ULBs are not considered under UWM projects.